श्री यमुना प्रसाद मंडल : मैं विघेयक को पेश करता हैं।

RESTORATION OF RELIGIOUS PLACES

श्री जगन्नाथ राव जोशी (भोपाल) : सभापित महोदय, मैं प्रस्ताव करता हूं कि जिन धार्मिक स्थानों पर अवैध कब्जा है, उनका वैध दावेदारों को प्रत्यावर्तन करने का उपबन्ध करने वाले विधेयक को पेश करने की धनुमति दी जाये।

MR. CHAIRMAN. The question is:

"That leave be granted to introduce a Bill to provide for restoration of religious places under illegal occupation to their legal claimants."

The motion was adopted.

श्री जगन्नाथ राव जोशी: मैं विघेयक को पेश करता हं।

CONSTITUTION (AMENDMENT) BILL*

(Substitution of Article 155 and Amendment of Article 156, etc.)

SHRI S. S. KOTHARI (Mandsaur): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

Shri S. S. Kothari: I introduce the Bill.

MR. CHAIRMAN: Shri Sheo Narain—absent. Shri Madhu Limaye.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL*

(Substitution of Chapter XI and Section 144)

श्री मचु लिमये (मुंगेर): सभापित महोदय
मैं प्रस्ताव करता हूं कि दंड प्रक्रिया मंहिता,
1898 का ग्रीर संशोधन करने वाले विधेयक
को पेश करने की ग्रनुमति दी जाये।

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1898."

The motion was adopted.

श्री मधुलिमये : मैं विघेयक को पेश करता हूं।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 124)

SHRI P. K. DEO (Kalahandi): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI P. K. DEO: I introduce the Bill.

RE: DEATH OF SHRI LAL BAHADUR SHASTRI

श्री प्रकाशवीर शास्त्री (हापुड): समापित महोदय, इसके पहले कि श्री रामावतार शास्त्री श्री सूरजभान के विषेयक पर बोलना प्रारम्भ करें मैं एक निवेदन करना चाहता हूँ। मध्याह्न में भी जिस समय श्राप उपस्थित थे, मैंने इस

^{*}Published in the Gazette of India Extraordinary, Part II, Section 2. dated 12-11-197.